

**Central Administrative Tribunal
Principal Bench**

OA No.2241/2015

New Delhi, this the 8th day of December, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Kiran Devi,
D/o Shri Randhir Singh,
VPO Silana The Kharkhoda,
Distt. Sonapat,
Haryana.

...applicant

(None)

Versus

1. Govt. of NCT of Delhi,
Through Chief Secretary,
I.T.O. Delhi.
2. Delhi Subordinate Services Selection Board,
Govt. of NCT,
UTCS Bldg, Institutional Area,
Vishwas Nagar, Shahdara,
Delhi-110032.

...respondents

(By Advocate : Ms. Sangeeta Tomar)

ORDER (ORAL)

Hon'ble Mr. V.N. Gaur, Member (A) :-

Neither the applicant nor any representation on his behalf has been made after 21.09.2015. The situation is no different even today. It seems that the applicant has lost interest in prosecuting his case further. Accordingly, the OA is dismissed in default and for non prosecution.

(Dr. Brahm Avtar Agrawal)
Member (J)

(V.N. Gaur)
Member(A)

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